

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 204**  
IB-892(ND)/2022

**IN THE MATTER OF:**

M/s. Khushbu Dye Chem Pvt Ltd

.....**APPLICANT/PETITIONER**

**Vs**

Chemical Suppliers Pvt Ltd.

.....**RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 17.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Faiyaz Khan, Advocate i/b Zain Khan and  
One Legal for Operational Creditor

For the Respondent

: Mr. Kapil Sharma & Mr. Nikhil Verma, Advocates.

**ORDER**

Pleadings be completed, if not already completed.

List the matter on **07.06.2023**.

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**